

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.645/2013

Date of Decision: 08.03.2019.

CORAM: DR. BHAGWAN SAHAI, MEMBER (A)
R.N. SINGH, MEMBER (J)

Vikas Bandu Kochure
 Age 45 years, Occ: Technician II,
 AC. Loco Trip Shed, Igatpur.
 R/at 12, Bungalow, D-279, Igatpuri,
 Dist. Nasik. ... **Applicant**
 (Advocate Shri Vicky Nagrani)

VERSUS

1. The Union of India, through
 The Secretary to Ministry of Indian
 Railway, Rail Bhavan,
 New Delhi 110 001.
2. General Manager, Central Railway,
 Head Office, CST, Mumbai 400 001.
3. Divisional Railway Manager (P)
 Bhusawal Division, Central Railway,
 DRM's Office, Busawal - 425 201.
4. Senior Divisional Electrical Engineer,
 (TRS), Bhusawal Division,
 Bhusawal - 425 201.
5. The Chief Personnel Officer (I.R.)
 Head Office, C.S.T.,
 Mumbai 01. ...

Respondents

(Advocate Shri V.D. Vadhavkar)

ORDER (Oral)
 Per : R.N. Singh, Member (J)

At the outset, the learned counsel for
 the applicant seeks permission to withdraw
 the OA. Permission is granted.

2. In view of the above, the OA is dismissed as withdrawn. No order as to costs.

(R.N. ^VSingh)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

dm.